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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 61/14	TP 103/17	For hearing on IA 06/18	433(e)	Dr. Vijay Danapur Vs Avesthagen Ltd.

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

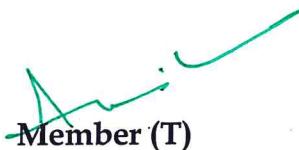
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petitioner

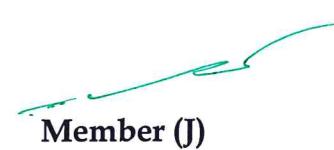


ORDER

Counsel for Petitioner is present. IA 6/18 is listed today for hearing. Shri KG Kumar, Advocate has filed vakalat for Operational Creditor. To hear the Counsel about maintainability of IA 6/18, list it on 09.03.2018.



Member (T)



Member (J)